

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI**

**ORDER**

In view of official exigency, posting & transfer of following Drivers alongwith official vehicle is made with immediate effect :-

SN	Name of the driver & EC	From	To
1	Sh. Nikesh Kumar, S/o Sh. Pratap Singh, EC:10076/ 45308599	Pool Car Section, Karkardooma Courts, Delhi	Pool Car Section, Saket Courts, New Delhi
2	Sh. Parveen Kumar, S/o Sh. Sukhbir Singh, EC:- 10037/ 75666573	Pool Car Section, Rohini Courts, Delhi	Pool Car Section, Dwarka Courts, New Delhi

**OFFICIAL VEHICLE:**

SN	Vehicle no.	From	To
1	DL-1CY-0019 (Ciaz)	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Dwarka Courts, New Delhi

**Note:-**

- Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- The abovesaid driver is directed to comply with the transfer order & takeover/handover the charge of respective Vehicle(s) if any, and join their respective place posting immediately.
- order in respect of Driver Sh. Surjeet Singh, S/o Sh. Mahavir Singh, EC:10101/13164969 mentioned at srl. no. 5 in earlier order bearing no. 25778-808/Pool Cars/T&P/THC/2026 dated 06.05.2026 be treated as cancelled.

This issues with the approval of Ld. Principal District & Sessions Judge (Hqs), Delhi.

(Naresh Kumar Laka)  
Office-in-Charge, Pool Car Section,  
Tis Hazari Courts, Delhi.

No. 38627-38657  
/Pool Cars/T&P/THC/2026

Dated 13 MAY 2026

**Copy forwarded for information and necessary action to:-**

- The PS to Ld. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- The PS to Ld. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
- The PS to Ld. The Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
- The PS to Ld. The Principal District & Sessions Judge (South-West), Dwarka Courts, New Delhi.
- The A.O., Accounts Branch, District Courts (Central/S-W/East/N-W District) Tis Hazari, Dwarka, Karkardooma & Rohini Courts.
- Personal File Admin. Branch III, (Central/S-W/East/N-W District) Tis Hazari, Dwarka, Karkardooma & Rohini Courts.
- Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/S-W/East/N-W District) Tis Hazari, Dwarka, Karkardooma & Rohini Courts
- The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
- The Branch Incharge, Pool Car Section, Dwarka, Karkardooma & Rohini Courts, Delhi/New Delhi.
- The Drivers concerned with the directions to join their respective place of posting immediately.

Office-in-Charge, Pool Car Section,  
Tis Hazari Courts, Delhi.